

DIVISION BENCH

ITEM NO.164

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.88/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S FLORENCE BUILDTECH PVT. LTD. & ANR. V/S ROC, KANPUR & ANR.
UNDER SECTION	252 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rajeev Ranjan Sinha, PCS : *For the Petitioner*
Sh. Krishna Dev Vyas, Adv. : *For the ROC*
Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*
with Sh. Niraj Kumar Singh, Adv.

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** The reports on behalf of the ROC as well as the Income Tax Department have been filed with advance copy already supplied to the other side.
- 2.** Ld. Authorized Representative for the Petitioner states that there is no necessity to file the rejoinder to the reports, as there are no adverse observations made either by the ROC or by the Income Tax Department.
- 3.** Arguments heard. Order reserved.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*